

①

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-1980/2003
MA-1813/2003**

New Delhi this the 14th day of September, 2006.

**Hon'ble Mr. Justice B. Panigrahi, Chairman
Hon'ble Mrs. Chitra Chopra, Member(A)**

Sh. Krishan Kumar Marwah,
S/o Sh. Pyare Lal (Teacher C),
R/o F-75, Jeevan Park,
Pankha Road,
New Delhi-59.

Applicant

(through Sh. U. Srivastava, Advocate)

Versus

National Capital Territory of Delhi through

1. The Chief Secretary,
Govt. of NCT Delhi,
5, Sham Nath Marg,
New Delhi.
2. The Director of Education,
Old Sectt. Dte. Of Education,
Delhi.
3. The Deputy Director of Education(Admn.),
O/o the Dy. Director of Education (Admn.),
Dte. Of Education, Old Sectt., Delhi.
4. Sh. Jai Singh, Principal (Retired)
5. Sh. Ram Lal Malhotra, Vice Principal
6. Sh. Naveen Chander Ghidyal, Vice Principal

Respondents

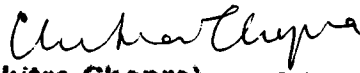
(Respondents No. 3,4,5 & 6 are through Respondent No.3.

(through Ms. Simran, proxy for Mrs. Avnish Ahlawat, Advocate)

13

Order (Oral)**Hon'ble Mr. Justice B. Panigrahi, Chairman**

Shri U. Srivastava, learned counsel has submitted that the applicant has remained out of touch from him for about 1 ½ years. Therefore, he does not want to pursue this case any longer. Since none has appeared for the applicant, it is dismissed for default.


(Chitra Chopra)
Member(A)


(B. Panigrahi)
Chairman

/vv/